

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 67(ND)/2016

**IN THE MATTER OF:**

Sh. Rajesh Gupta

.....Petitioner

v.

M/s. Centum Finance Ltd. & Ors.

.....Respondents

**SECTION :** UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.11.2017

**Coram:**

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

**Deepa Krishan**

Hon'ble Member (T)

For the Petitioner(s) : Mr. Govind Rishi & Mr. Himanshu Vij, Advocates

For the Respondent(s) : Mr. P. Nagesh, Ms. Lakshmi Gurung, Mr. Rishi Sood, Ms. Easha Kadian & Mr. Yuvan Gandhi, Advocates

**ORDER**

For order, see C.P. No. 64(ND)/2016

24.11.2017  
VINEET